

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 109**  
**IB-362/ND/2022**  
**IA-4811/2022, IA-2557/2024**

**IN THE MATTER OF:**  
**Indusind Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. Cloud 9 Projects Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the FC**

: Adv. Diwakar Maheshwari, Adv. Pratiksha  
Mishra, Adv. Kaarunya Lakshmi

**For the Respondent**

: Adv. Avadh Kaushik, Adv. Vinod Chaurasia

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-4811/2022, IA/2557/2024:** List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**